

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA  
STARRED QUESTION NO. \*86**

**TO BE ANSWERED ON JUNE 27, 2019**

**HOUSING FOR ALL**

**NO. \*86 SHRIMATI POONAM MAHAJAN**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the total number of houses to be constructed during the period 2019 to 2022 under the Government's vision of 'Housing for All' in the country, State/UT-wise;**
- (b) the funds earmarked for this purpose, State/UT-wise;**
- (c) whether the target for sanctioning of construction of affordable housing under the vision would be achieved as per the proposed deadline of 2022; and**
- (d) if so, the details thereof along with the measures taken by the Government in this regard?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY  
OF HOUSING AND URBAN AFFAIRS  
[SHRI HARDEEP SINGH PURI]**

**(a) to (d): A statement is laid on the Table of the Sabha.**

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**STATEMENT REFERRED TO IN THE LOK SABHA STARRED QUESTION  
NO. \*86 DUE FOR 27.06.2019 REGARDING “HOUSING FOR ALL”.**

**(a)& (c): In pursuance of the Government’s vision of “Housing for All” by 2022, Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] since 25.06.2015.**

**The States/UTs have undertaken demand survey for assessing actual demand of housing. The validated demand so far is around 100 lakhs. Based on the project proposals received so far from the States/UTs, a total of 81,03,196 houses have been approved, out of which 47,57,987 are at various stages of construction and 26,07,913 have been completed/occupied. Remaining demand would be sanctioned by March, 2020 on receipt of project-proposals from States/UTs so that construction of all houses may progressively be completed by 2022.**

**(b): Central Assistance under the PMAY(U) is determined on the basis of proposals submitted by the States/UTs as per their housing requirements. It is met through Budgetary Resources as well as Extra Budgetary Resources (EBR). Central Assistance of Rs. 51,113 crores have so far been released under the PMAY(U).**

**(d): In order to achieve the vision of “Housing for All” by 2022, the Ministry of Housing and Urban Affairs has taken following measures:**

- i. All States/UTs have been requested to get their remaining demand of houses sanctioned at the earliest and not later than March, 2020.**
- ii. A National Urban Housing Fund (NUHF) has been created for providing extra budgetary resources for the Mission.**
- iii. Ministry organized a Global Housing Technology Challenge- India (GHTC-India) to identify and shortlist alternative and innovative technologies from across the globe through a challenge process for rapid delivery of houses.**
- iv. Ministry has instituted 'PMAY(U) Awards' for implementation and innovation to promote a healthy competition amongst States/UTs, Urban Local Bodies and beneficiaries.**
- v. Central Sanctioning and Monitoring Committee (CSMC) constituted under the chairmanship of Secretary, MoHUA meets every month to sanction central assistance for new projects and reviews the progress of the Mission.**
- vi. Ministry monitors progress of the Mission through periodic review meetings, video-conferences and field visits.**
- vii. Use of Information/Space Technology through PMAY(U)-MIS (Management Information System), Bhuvan Portal, PFMS (Public Financial Management System) and Geo-tagging/Geo-fencing of sanctioned houses are being done for effective monitoring.**
- viii. Payment through Direct Benefit Transfer (DBT) Mode and Aadhar seeding of beneficiaries is ensured for transparency and accountability.**
- ix. State Level Sanctioning and Monitoring Committee (SLSMC) under chairmanship of Chief Secretary of the concerned State/UT reviews the progress of implementation of the Mission at the State level.**